

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 09

IA No. 135/JPR/2020
IA No. 234/JPR/2020
IA No. 255/JPR/2020
IA No. 257/JPR/2020
IA No. 350/JPR/2020
IA No. 379/JPR/2020
IA No. 414/JPR/2020
IA No. 454/JPR/2020
IA No. 08/JPR/2021
IA No. 35/JPR/2021
IA No. 50/JPR/2021

In

IB No.- 131/9/JPR/2019

Under Section 9 of IBC, 2016

In the matter of:

**Mr. Sanwar Mal Tiwari, Sole Proprietor of
M/s Rajasthan Steel Corporation**

....Operational Creditor

Versus

M/s Aesthetic Stone Arts India Pvt. Ltd.

.....Corporate Debtor

And in the matter of IA No. 135/JPR/2020:

**Vasundhra Gupta, Suspended Director in
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

Mr. Sanwar Mal Tiwari & Anr.

...Respondents

And in the matter of IA No. 234/JPR/2020:

**Anuradha Gupta, IRP in
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

Committee of Creditors of

Sd-

M/s Aesthetic Stone Arts India Pvt. Ltd. ...Respondent
And in the matter of IA No. 255/JPR/2020:

Vasundhra Gupta, Suspended Director in
M/s Aesthetic Stone Arts India Pvt. Ltd.Applicant

Versus

Rajasthan State Road Development &
Construction Corporation Ltd. ...Respondent

And in the matter of IA No. 257/JPR/2020:

Mrs. Anuradha GuptaApplicant/IRP

Versus

Mrs. Vasundhra Gupta ...Respondent/
Suspended Director

And in the matter of IA No. 350/JPR/2020:

Mr. Sanwar Mal Tiwari, Sole Proprietor,
M/s Rajasthan Steel CorporationApplicant

Versus

M/s Aesthetic Stone Arts India Pvt. Ltd.Respondent

And in the matter of IA No. 379/JPR/2020 & IA No. 414/JPR/2020:

Mr. Sanwar Mal TiwariApplicant

Versus

M/s Aesthetic Stone Arts India Pvt. Ltd.Respondent

Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER

Sd-

ORDER

Due to paucity of time, the matter could not be taken up. Post the matter to
18.03.2021.

Sd-

(Raghu Nayyar)
Technical Member

March 02, 2021

H.M

Sd-

(Ajay Kumar Vatsavayi)
Judicial Member